

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3837/2021

(Arising out of impugned final judgment and order dated 18-12-2020 in WC No. 22623/2020 passed by the High Court Of Judicature At Allahabad)

MAGUS CONSORTIUM ORCHID AVENUE PVT LTD & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)
(IA No. 49425/2021 - CLARIFICATION/DIRECTION and IA No. 49432/2021
- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA
No. 31388/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 3932/2021 (XI)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
32718/2021)

SLP(C) No. 4728/2021 (XI)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
41131/2021)

Date : 13-08-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. R. Basant, Sr. Adv.
Mr. Udai Khanna, Adv.
Mr. Pulkit Tare, AOR

Mr. Rakesh Dwivedi, Sr. Advocate
Mr. PratapShanker, Advocate
Mr. SanjeevArora, Advocate
Ms. Nupur Prasad, Advocate
Mr. AnkitKumar, Advocate
Mr. Swetank Shantanu, AOR

Mr. Vikas Sharma, Adv.
Mr. Akshay Chandra, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following

O R D E R

Mr. Ravindra Kumar, learned counsel appearing for the respondents seeks time to file counter affidavit.

Two weeks' time is granted to file counter affidavit.

List the matters on 31st August, 2021.

SLP(C) No. 4728/2021

Mr. R. Basant, learned senior counsel for the petitioner pointed out that in terms of order dated 19.04.2021, the entire amount, as demanded, has already been deposited on 07.05.2021 and therefore, there can be no hurdle in issuing the completion certificate.

Mr. Ravindra Kumar, learned counsel appearing on behalf of Respondent Nos. 2 to 4 submits that the process for issuance of the completion certificate is already going on.

We record the said submission.

List the matter on 31st August, 2021.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER